CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH

OA/021/00416/2020

HYDERABAD, this the 16th day of September, 2020.

Hon'ble Mr. Ashish Kalia, Judl. Member Hon'ble Mr. B.V. Sudhakar, Admn. Member

N. Bala Subramanyam S/o V.Naga Raja Rao, Aged 53 years, Group 'C', Railway Express Guard, O/o the Station Superintendent, Purna, R/o Railway Quarers No.505/8, Railway Colony, Purna Junction, Dis: Parbhani, Maharastra-431511.

...Applicant

(By Advocate : Mr. P. Ramachander Rao)

Vs.

- 1. Union of India, South Central Railway, Rep by its General Manager, 3rd Floor, Rail NIlayam, Secunderabad-500073.
- 2. Principal Chief Personnel Officer, South Central Railway, 4th Floor, Rail Nilayam, Secunderabad-500073.
- Senior Divisional Personnel Officer, Nanded Division, Ground Floor, Rail Vikas Sadan, Divisional Railway Manager's Office, Nanded – 431605.
- 4. Senior Divisional Operating Manager, Nanded Division, First Floor, Rail Vikas Sadan, Divisional Railway Manager's Office, Nanded-431605.

....Respondents

(By Advocate: Mr. N. Srinatha Rao, SC for Railways)

ORAL ORDER

(As per Hon'ble Mr.B.V.Sudhakar, Administrative Member)

Through Video Conferencing:

Heard Mr.P.Ramchander Rao, leaned counsel for the applicant and Mr. N. Srinatha Rao, learned Standing Counsel for Respondents.

- 2. The applicant has filed letter dated 14.09.2020 seeking permission to withdraw the Original Application seeking permission to file new OA. Permission granted to with draw the OA with liberty to file fresh OA, if there are new grounds.
- 3. Accordingly Original Application is dismissed as withdrawn. No order as to costs.

(B.V.SUDHAKAR) (ASHISH KALIA)
ADMINISTRATIVE MEMBER JUDICIAL MEMBER

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